

(b) if so, the details thereof;

(c) whether Government aims to promote journalism in regional languages other than Hindi; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) The Indian Institute of Mass Communication is located at New Delhi, with its five Regional Centres at Dhenkanal (Odisha), Amravati (Maharashtra), Aizawl (Mizoram), Jammu (J&K) and Kottayam (Kerala). There is no proposal at present to establish any other regional centre or extension centre of IIMC.

(c) and (d) IIMC is conducting Post Graduate Diploma Course in Odia Journalism at its Dhenkanal (Odisha) Campus. Also, the five months Diploma Course in Urdu Journalism at New Delhi Campus has been upgraded to one year Post Graduate Diploma Course in Urdu Journalism from the current Academic Session 2016-17. Besides, the Institute has proposed to start PG Diploma Courses in Marathi and Malayalam Journalism in their Amravati (Maharashtra) and Kottayam (Kerala) Centres respectively from the academic session 2017-18.

Distribution policy on DAVP

871. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Directorate of Advertising and Visual Publicity (DAVP) is responsible for promotion and advertisement of policies and programmes of Government through different means including printed materials;

(b) if so, the details thereof including the expenditure incurred during the last three years;

(c) the details of distribution policy of DAVP for printed materials since these do not reach the public; and

(d) whether Government would ensure that the publicity materials reaches the cross-section of the society for general awareness?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) Yes, Sir. Directorate of Advertising and Visual Publicity (DAVP) prints and distributes different printed

publicity materials like pamphlets, booklets, folders, posters, calendars etc. for publicising the schemes of the Government.

(b) The details of expenditure incurred on printed publicity through DAVP during the last three years is as below:—

FY	Amount (₹ in crores)
2013-14	14.03
2014-15	12.80
2015-16	15.76
2016-17 (till 31.01.2017)	09.48

(c) and (d) DAVP distributes printed materials in accordance with the Guidelines approved by Ministry of Information & Broadcasting and on the basis of instructions of the Client Department or as per the campaign requirement. The Guidelines specify that the publicity material meant for wider cross section of people is distributed to people's representatives in states and at the centre, recognised political parties, Universities, Colleges, All State Radio/Doordarshan Stations, Zila Panchayats, important newspapers editions etc. However, most of the publicity material printed by various Ministries is meant for specific target groups, where addresses are provided by the Ministry concerned.

Piracy of films

872. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that despite anti-piracy policy/law of Government, there are several complaints relating to piracy of films throughout the country;

(b) if so, the details thereof; and

(c) whether Government is proposing to make stringent law to curb it to help the industry?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Government is aware that there are instances of piracy of films, however, no definite data is available in this regard.